GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO. 3595

TO BE ANSWERED ON 02.01.2019

HIRING OF CONSULTANTS

3595. SHRI B. VINOD KUMAR:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether UIDAI has hired any consultant for performing some of their functions and if so, the details thereof;
- (b) whether consultants were hired for drafting The Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016 and Regulations under the Aadhaar Act and if so, the details of each consultant hired and the fees paid to each of them; and
- (c) the list of other consultants hired and fees paid to them for other projects?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S. S. AHLUWALIA)

(a): The Consultants directly hired by Unique Identification Authority of India (UIDAI) and working as on date are as under:-

| S. | Name | Date of | Function/Projects | |
|-----|----------------------------|----------|--------------------------------|--|
| No. | | Joining | | |
| 1 | Shri Parmanand Sharma | 24.05.16 | Consultant (Official Language) | |
| 2 | Shri Jatinder Singh Bhatia | 10.03.17 | Consultant (Finance) | |
| 3 | Shri Man Singh Yadav | 20.07.17 | Consultant (Enforcement) | |

(b): No, Sir.

(c): Does not arise.
